

parties under which they would be allowed to import LPG, set up their own LPG bottling Plants, and sell the same at market-determined prices, through their own distribution network.

[English]

Assumes Evacuees in North Bengal

7131. SHRI PIUS TURKEY: Will the Minister of HOME AFFAIRS be please to state:

(a) whether a number of Assumes evacuees have been residing in the camps located in North Bengal for more than a decade;

(b) if so, the details of the relief provided by the Government to such persons;

(c) the total number of evacees staying in those camps; and

(d) the action being taken for their proper rehabilitation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED): (a) Yes, Sir.

(b) The Government of West Bengal has provided financial assistance and foodgrains to the said envcuyas from 1979 till the end of March, 1992.

(c) About 7500 persons are still staying in the relief camps which were set up buy the West Bengal Government.

(d) Government of Assam and West Bengal had been directed to ensure repatriation of the evauses to their original places of residence. While a large number of evaass were repatriated earlier, efforts to repatate the aforesaid evacuees are continuing.

Funds for Welfare of Workers of Oil

7132. SHRI SRIBALLAV PANIGRAHI: Will

the Minister of COAL be please to state:

(a) whether the Coal India Limited maintains funds for the welfare of workers;

(b) if so, the details thereof;

(c) the norms laid down for its utilisation;

(d) whether any representation has been received from any State regarding its misuse;

(e) if so, the details thereof; and

(f) the action taken to remedy the situation?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT KUMAR PANJA): (a) and (b). There is no Welfare Fund as such for coal workers. Adequate provisions for various Welfare measures are however made in the form of Welfare Budget for both capital and revenue expenditure.

(c) to (f). Do not arise

Traffic Problems in Delhi

7133. DR. R MALLU: Will the Minister of HOME AFFAIRS be please to state:

(a) whether any agency has been engaged to study the traffic problem in Delhi;

(b) if so, the details and outcome thereof;

(c) the expenditure incurred thereon; and

(d) the rests achieved on the basis of study report?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED): (a) The Delhi Police has reported that no agency has been engaged by the Delhi Traffic Police to study the traffic problems in Delhi

(b) to (d) Do not arise

Target of Coal Production

7134 SHRI CHITTA BASU Will the Minister of COAL be please to state

(a) the details of the target fixed for the production of coal for the year 1993-94, and

(b) whether adequate steps have been taken to ensure the fulfillment of the target?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT PANJA) (a) Target fixed for production of coal during 1993-94 is 249 million tonnes. The company-wise break-up is given below -

(in million tonnes)

*CIL	220 00
SCCL	24 00
Others (TISCO/ISCO/DVC)	5 00
Total (All India)	249 00

*220 m t target of CIL, includes 4 m of exposed coal

(b) Yes, Sir. To achieve above target of production Government have taken steps which inter-alia include opening of new mines, modernisation of existing mines, application of new technology, ensuring timely availability of inputs and infrastructural facilities, better capacity utilisation and maintaining good industrial relations.

Adulteration of Petroleum Products

7135 SHRIMATI CHANDRA PARABHARS Will the Minister of PETROLEUM AND NATURAL GAS be please to state

(a) whether some dealers of Karnataka have complained regarding adulteration in petroleum products before they reached Karnataka, and

(b) if so, the action proposed to be taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPTAIN SATISH KUMAR SHARMA) (a) No, Sir

(b) Does not arise

Bombay High Oil Wells

7136 PROF UMMAREDDY VENKATESWARLU Will the Minister of PETROLEUM AND NATURAL GAS be please to state

(a) the active productive life of Bombay High Oil wells,

(b) the details of the expected peak period and the decline in production after that

(c) the number of such wells which have gone dry during the last five years,

(d) whether any damage control steps have been taken to repair or restore the productivity of the active wells, and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR) (a) The economic life of the field is envisaged upto the year 2010

(b) The production rate peaked at about 19 MMTPA in the years 1964-85 to 1987-88, and has since progressively declined to about 12 million tonnes in the year 1992-93

(c) None of the production wells have gone